

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.325/UHC/Admin.A/2021

Dated: Sept.09, 2021

Ms. Kahkasha Khan, Legal Advisor to Hon'ble the Governor of Uttarakhand, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Champawat vice Shri Ashish Naithani.

Note: (A) The above order will come into force only after issuance of notifications from the Government pertaining to the officers mentioned below (Serial No. 1 & 2).

(B) Recommendations are being sent to the State Government for postings of following Officers:

- (1) Shri Rajendra Singh, Principal Secretary (Law)-cum-L.R., Government of Uttarakhand for giving additional charge of the post of Legal Advisor to Hon'ble the Governor of Uttarakhand vice Ms. Kahkasha Khan.**
- (2) Shri Ashish Naithani, District & Sessions Judge, Champawat for posting as Presiding Officer, Labour Court, Haridwar.**

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No. 4437/UHC/Admin.A/2021

Dated: Sept.09, 2021

Copy forwarded to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan, Dehradun.
5. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
7. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
8. All the District & Sessions Judges, Uttarakhand for information.
9. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
10. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information.
11. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
12. All the Registrars and O.S.D. of the Court.
13. P.P.S. to Hon'ble the Chief Justice.
14. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
15. P.S. to Registrar General.
16. Chief Treasury Officer (s), Champawat, Dehradun and Haridwar.
17. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
18. Guard File/Personal File.

**Deputy Registrar
Admin.A**